

6  
O.A.No.275/2011  
A.W  
O.A.No.239/2011

Dated:-01.08.2013.

Hon'ble Sri. D.C. Lakha, Member (A)  
Hon'ble Dr. K.B. Suresh, Member (J)

App: Sri S.N. Singh Gaherwar.

Resp: Sri Pankaj Kumar Awasthi holding brief for Sri Rajendra Singh.

Sri S.N. Singh Gaherwar, learned counsel for the applicant appearing submits that he wants to withdraw both the O.As. with permission to file fresh because, he got some other information and documents on which he would file the better O.As. Permission is granted and both the O.As. are dismissed as withdrawn with liberty to file fresh, if so advised.

Accordingly, both the O.As stands dismissed as withdrawn.

~~✓ R  
Beepest order  
dated 01-8-13  
Suresh  
05-8-13~~

✓  
Member (J)

  
Member (A)

Amit/-